

PROCEEDINGS OF THE HIGH COURT OF KARNATAKA, BENGALURU

- PREAMBLE :**
1. High Court Notification No. HCRB 9/2019 dated 14.05.2019, inviting applications from eligible candidates for direct recruitment to the post of Drivers on the Establishment of the High Court of Karnataka.
 2. Selection List of 9 candidates for the post of Drivers vide Notification No. HCRB 9/2019 dated 04.02.2020

ORDER NO. HCRB 9/2019

BENGALURU, DATED 4TH MAY 2020

As per the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973 as amended from time to time and the High Court of Karnataka Service (Direct Recruitment by Selection) Rules, 1984, the following candidates are selected and appointed as Drivers on the establishment of High Court of Karnataka under Residual Parent Cadre with immediate effect, in the Pay Scale of Rs. 25,500/- to Rs. 81,100/- with admissible allowances as per High Court of Karnataka (Officers and Officials) Revised Pay Rules, 2018 subject to the conditions enumerated below :

RESIDUAL PARENT CADRE

Sl. No.	Name of the Candidates	Selected Category	Sl. No.	Name of the Candidates	Selected Category
1	DINESH S S/O SUBBARAY S SHEREGAR SOMESHWARA SADANA, PADUVARI, BYNDOOR, KUNDAPURA, UDUPI KARNATAKA - 576214. (HCK1985DRV001405)	GM-UR	2	SANGANAGOUDA G PATIL, S/O GANGADHARAGOUDA AT POST CHABBI, TQ HUBLI, DHARWAD, KARNATAKA - 581 207. (HCK1985DRV001376)	GM-WM

3	MUKHESH V R S/O RUDRA MURTHY VEEREGOWDANADODDI VILLAGE, HANCHIKUPPE MADBAL HOBLI,MAGADI, RAMANAGARA KARNATAKA - 562120. (HCK1985DRV000868)	GM-RU	4	GIREESHA S/O CHIKKARAMAIAH NO 22, HOSAHALLI BILLINAKOTE POST NELAMANGALA, BENGALURU RURAL KARNATAKA - 562111. (HCK1985DRV000750)	SC-WM
5	BHUTALSIDDA KELAGINAMANI S/O AMASIDDA NO 111, RTO OFFICE ROAD,SINGANAYAKANAHALL, YELAHANKA, BENGALURU - 560 064. (HCK1985DRV002103)	GM-EX	6	THIPPESWAMY K S/O SUNKAPPAGALA KENCHAPPA NO. 16/A, 1st FLOOR, HT LANE, SINGAPURA LAYOUT, 5TH STAGE, BEML LAYOUT, RAJARAJESHWARI NAGAR, BENGALURU KARNATAKA - 560098. (HCK1985DRV004312)	Cat-II(A)- WM
7	ANANDA B R S/O RAJU B T BHOGANAHALLI VILLAGE, RAVANDUR POST AND HOBLI, PIRIYAPATNA, MYSURU - 571108 (HCK1985DRV000629)	GM-DP	8	VENKATESHA N, S/O NARAYANASWAMY M (TAILOR) JANNAGHATTA VILLAGE AND POST, KOLAR TALUK AND DISTRICT, KARNATAKA - 563 126. (HCK1985DRV003338)	Cat-III(A)- RU
9	MADHU KUMAR H M S/O MANJEGOWDA WARD NO 4, HAMPAPURA ARKALGUD TALUK, HASSAN KARNATAKA - 573102. (HCK1985DRV002745)	Cat-I- UR			

CONDITIONS

1. The candidates shall be on probation initially for a period of 2 years from the date of entry into service in accordance with Rule 9 of the High Court of Karnataka Service (Conditions of Service and Recruitment) Rules, 1973, as amended from time to time.

2. The candidates are liable to be posted to work at High Court of Karnataka, Principal Bench at Bengaluru or any of the High Court Benches at Dharwad or Kalaburagi.
3. The inter-se seniority between the selected candidates will be in accordance with their ranking in the final selection list.
4. The candidates at the time of their reporting to duty for appointment are required to execute a bond on a Stamp Paper (non-judicial) with an undertaking that they will serve in the office of the High Court of Karnataka for a minimum period of 5 years, failing which they will be liable to pay Rs. 50,000/-.
5. The candidates shall report for duty within 15 days from the date of order of appointment; failing which, their names shall stand deleted from the list of selected candidates and the candidate concerned shall cease to be eligible for appointment, as per Sub-Rule 3 of 18 of the Karnataka Civil Services (General Recruitment) Rules, 1977.

BY ORDER OF HON'BLE THE CHIEF JUSTICE,

Sd/-

**(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL**

To:

1. The Candidates concerned (09)
2. The Section Officer, HCA-I Branch (2 Copies)
3. Copies to: S.R. Unit / Increment Unit /Seniority List Unit / Assets and Liabilities/ HRMS Wing/Vehicle Branch.
4. Proceedings file
5. Personal files
6. Office Copy